

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES

LOK SABHA

STARRED QUESTION No. *263

ANSWERED ON 07TH AUGUST, 2025

ODOP SCHEME IN UTTAR PRADESH

***263. SHRI DAROGA PRASAD SAROJ:**

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

- (a) whether all the districts of Uttar Pradesh are implementing the One District One Product (ODOP) scheme and if so, the details thereof, district-wise;
- (b) if not, the reasons therefor and the time by which each district in the State is likely to implement this scheme;
- (c) the employment potential for youth under ODOP scheme in Uttar Pradesh;
- (d) the number of agricultural products identified as ODOP in Lalganj and Azamgarh Lok Sabha Constituencies of Uttar Pradesh and approved under the Pradhan Mantri Formalization of Micro Food Processing Enterprises (PMFME) Scheme; and
- (e) the nature of financial, technical and business assistance being provided to the youth for setting up and upgradation of micro food processing enterprises under the said scheme?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES
(SHRI CHIRAG PASWAN)

(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA
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(a) & (b): The Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored scheme "PM Formalisation of Micro food processing Enterprises (PMFME)" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country including Uttar Pradesh.

The Scheme primarily adopts One District One Product (ODOP) approach. The ODOPs are identified by States / UT Government based on agriculture production, raw material availability, presence of micro-food processing enterprises, SHGs /FPOs/ Cooperative/ micro-enterprises engaged in processing of ODOP, perishability of the product etc.

ODOP has been approved for all 75 districts of Uttar Pradesh under PMFME Scheme as per the details at **Annexure-I**.

(c): 53,454 direct and indirect employment has been generated under the PMFME Scheme in the State of Uttar Pradesh till 30th June 2025.

(d): Basil based Products have been identified as ODOP for Azamgarh district including Lalganj under the PMFME Scheme.

(e): The details of support available to eligible organizations including youths for setting up of new and upgradation of micro food processing enterprises in the country including Uttar Pradesh under the PMFME Scheme are at **Annexure-II**.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA
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District-wise list of ODOP for the State of Uttar Pradesh

Sl. No.	District	ODOP
1.	Agra	Petha
2.	Aligarh	Milk based Products
3.	Ambedkar Nagar	Chilli based Products
4.	Amethi	Aonla based Products
5.	Amroha	Mango based Products
6.	Auraiya	Milk based Product (Ghee)
7.	Ayodhya	Jaggery
8.	Azamgarh	Basil based Products
9.	Baghpat	Jaggery
10.	Bahraich	Banana based Products
11.	Ballia	Lentil based Products
12.	Banda	Oil seed-based Product
13.	Balrampur	Corn Product
14.	Barabanki	Mint based Products
15.	Bareilly	Milk Based Products
16.	Basti	Kala Namak Rice
17.	Bhadohi	Onion based Products
18.	Bijnor	Jaggery
19.	Budaun	Guava based Products
20.	Bulandshahar	Milk Based Products
21.	Chandauli	Tomato based Products
22.	ChitraKoot	Oil seed-based Product
23.	Deoria	Chilli based Products
24.	Etah	Chicory
25.	Etawah	Mustard based Products
26.	Farrukhabad	Potato based Products
27.	Fatehpur	Aonla based Products
28.	Firozabad	Potato based Products
29.	Gorakhpur	Kala Namak Rice
30.	G. B. Nagar	Bakery Products
31.	Ghaziabad	Bakery Products
32.	Ghazipur	Onion based Products
33.	Gonda	Banana based Products
34.	Hamirpur	Fish based Products
35.	Hapur	Petha
36.	Hardoi	Groundnut Products
37.	Hathras	Asafoetida
38.	Jalaun	Pea based Products

39.	Jaunpur	Milk Based Products
40.	Jhansi	Basil based Products
41.	Kannauj	Potato based Products
42.	Kanpur Dehat	Milk Product
43.	Kanpur Nagar	Bakery Products
44.	Kasganj	Ghee
45.	Kaushambi	Guava based Products
46.	Kushinagar	Banana based Products
47.	Lakhimpur Khiri	Banana based Products
48.	Lalitpur	Turmeric
49.	Lucknow	Mango based Products
50.	Maharajganj	Kala Namak Rice
51.	Mahoba	Oil seed-based Product
52.	Mainpuri	Garlic based Products
53.	Mathura	Milk Product (Peda)
54.	Mau	Mango based Products
55.	Meerut	Jaggery
56.	Mirzapur	Tomato based Products
57.	Moradabad	Honey
58.	Muzaffarnagar	Jaggery
59.	Pilibhit	Jaggery
60.	Pratapgarh	Aonla based Products
61.	Prayagraj	Guava based Products
62.	Rae Bareli	Aonla based Products
63.	Rampur	Mint based Products
64.	Saharanpur	Honey
65.	Sambhal	Mint based Products
66.	Sant Kabir Nagar	Kala Namak Rice
67.	Shahjahanpur	Jaggery
68.	Shamali	Jaggery
69.	Shrawasti	Banana based Products
70.	Siddharth nagar	Kala Namak Rice
71.	Sitapur	Mango based Products
72.	Sonbhadra	Tomato based Products
73.	Sultanpur	Mint based Products
74.	Unnao	Mango based Products
75.	Varanasi	Chilli based Products
TOTAL		75

**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF LOK SABHA
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The details of support available under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Program (EDP) modified to meet the requirement of food processing industry and product specific skilling.
